

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 313/TT/2014

Subject : Approval of annual fixed cost and determination of tariff for the licensed transmission business for the financial year 2014-19 and truing up for the financial year 2011-14.

Date of Hearing : 11.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Jindal Power Limited

Respondents : Jindal Power Limited and 27 others

Parties present : Shri M.G. Ramachandran, Advocate, JPL
Shri Hemant Singh, Advocate, JPL
Shri Nimesh Jha Advocate, JPL
Shri Anshuman Sharma, Advocate, JPL
Shri Shreshth Sharma, Advocate, JPL
Shri M.N. Ravi Shankar, JPL

Record of Proceedings

The learned counsel for Jindal Power Limited submitted that the information sought by the Commission vide ROP dated 25.10.2016 has been submitted and any additional information, if required, shall also be provided.

2. The Commission directed the petitioner to submit the following additional information on affidavit, with an advance copy to the respondents, by 11.8.2017

(a) Directors Report and Auditor's comments on the bifurcated financial accounts for the period as on actual date of commercial operation 2008-09, 2009-10, 2010-11, 2011-12, 2012-13, 2013-14, 2014-15, 2015-16 including the date of license.

(b) It has been submitted that transmission billing for the period 9.5.2011 to 30.6.2011 amounting to ₹6.6 crore is presently outstanding which forms a part of current asset under trade receivables component of the balance sheet. Clarify



under which financial year the said outstanding amount has been accounted as receivable as part of current assets by reconciling with financial statements.

(c) Details for additional O&M Expenses claimed for 2009-14 period.

3. The Commission directed the respondents to file their replies by 21.8.2017 with an advance copy to the petitioner who shall file its rejoinder, if any by 28.8.2017 failing which the matter would be decided on the basis of the information already available on record.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

